

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

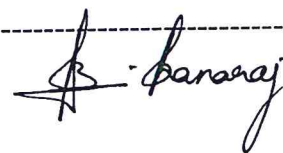
APPLICATION NUMBER : CA/ 57 /2017
IN
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others
NAME OF THE RESPONDENT(S) : T.O. Abraham
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.] B. DHANARAJ -
~ ~ sp. Asst.
SNR. ADV. JOSEPH

Counsel for Applicant -



2.) SNR ADV. ARVIND PANDIAN
For K. GOWTHAM Kumar

Counsel for Petitioner



ORDER

Counsels for both the parties are present. Heard. During the course of arguments, Counsel for the Petitioner has submitted original documents in relation to the meeting held on 30.01.2008; copy of which is given to the other side. Counsel for the Petitioner has also filed short synopsis in the form of written submission. The same is placed on record; the copy of which is given to the other side. The written submissions of the Respondents are already on record. **Reserved for order.**

ghk

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MEMBER (JUDICIAL)